S.	Chapter	0%	5%	12%	18%	28%
No.						
1.	7	0713 Dried leguminous	0713 Dried leguminous	-	-	-
	(Edible vegetables,	vegetables, shelled,	vegetables, shelled,			
	roots and tubers)	whether or not skinned or	whether or not skinned or			
		split [other than put up in	split, put up in unit			
	For GST rates on	unit container and bearing	container and bearing a			
	other goods falling	a registered brand name].	registered brand name.			
	under this Chapter,					
	the Rate Schedule					
	put on website on					
	18.05.2017 may					
	please be seen.					
2.	10	-	All goods, put up in unit	-	-	-
	(Cereals)		container and bearing a			
			registered brand name,			
	For GST rates on		namely:			
	other goods falling					
	under this Chapter,		1. 1001 Wheat and			
	the Rate Schedule		meslin			
	put on website on		2. 1002 Rye			
	18.05.2017 may		3. 1003 Barley			
	please be seen.		4. 1004 Oats			
			5. 1005 Maize			
			(corn)			
			6. 1006 Rice			
			7. 1007 Grain			
			sorghum			
			8. 1008 Buckwheat, millet			
			and canary seed; other			

S.	Chapter	0%	5%	12%	18%	28%
No.						
			cereals such as Jawar,			
			Bajra, Ragi]			
3.	11	-	1. Flour [1101, 1102,	-	-	-
	(Products of milling		1105, 1106] Aata,			
	industry; malt;		maida, besan, etc., put			
	starches; inulin;		up in unit container and			
	wheat gluten)		bearing a registered			
			brand name.			
	For GST rates on					
	other goods falling					
	under this Chapter,					
	the Rate Schedule					
	put on website on					
	18.05.2017 may					
	please be seen.					
4.	14	-	-	-	1. 1404 Bidi wrapper	-
	(Vegetable plaiting				leaves [under	
	materials; vegetable				reverse charge].	
	products, not					
	elsewhere specified					
	or included)					
	For GST rates on					
	other goods falling					
	under this Chapter,					
	the Rate Schedule					
	put on website on					
	18.05.2017 may					
	please be seen.					

S.	Chapter	0%	5%	12%	18%	28%
<b>No.</b> 5.	19 (Preparations of cereals, flour, starch or milk; pastrycooks' products)	-	-	-	1. Biscuits – Sweet biscuits [1905 31 00] and other biscuits [1905 90 20]	-
	For GST rates on other goods falling under this Chapter, the Rate Schedule put on website on 18.05.2017 may please be seen.					
6.	(Tobacco and manufactured tobacco substitutes)  For GST rates on other goods falling under this Chapter, the Rate Schedule put on website on 18.05.2017 may please be seen.	-	-	-	-	1. Biris
7.	36 (Explosives; pyrotechnic products; matches;	-	1. Handmade safety matches [3605 00 10], handmade matches mean "Matches, in or in	-	-	-

S.	Chapter	0%	5%	12%	18%	28%
No.	pyrophoric alloys; certain combustible preparations)  For GST rates on other goods falling under this Chapter, the Rate Schedule put on website on 18.05.2017 may please be seen.		relation to the manufacture of which, none of the following processes is ordinarily carried on with the aid of power, namely: -  (i) frame filling;  (ii) dipping of splints in the composition for match heads;  (iii) filling of boxes with matches;  (iv) pasting of labels on match boxes, veneers or cardboards;  (v) packaging."			
8.	50 (Silk)	1. Silkworm laying, cocoon [5001] 2. Raw silk [5002] 3. Silk waste [5003]	1. Silk yarn [5004, 5005, 5006] 2. Woven fabrics of silk or silk waste [5007] [With no refund of ITC accumulation]	-	-	-
9.	51 (Wool, fine or coarse animal hair; horse	1. Wool, not carded or combed [5101]	Garnetted stock of wool or of fine or coarse	-	-	-

S.	Chapter		0%	5%	12%	18%	28%
No.							
	hair yarn and woven fabric)		Fine or coarse animal hair, not carded or combed [5102] Waste of wool or of fine or coarse animal hair [5103]	animal hair, shoddy wool [5104] Wool and fine or coarse animal hair, carded or combed [5105] Yarn of wool or of animal hair [5106, 5107, 5108, 5109, 5110] Fabrics of wool or of animal hair [5111, 5112, 5113] [With no refund of ITC accumulation]			
10.	52 (Cotton)	1. 2.	Gandhi Topi, Khadi yarn	Cotton [5201, 5203] Cotton waste [5202] Cotton sewing thread [5204] Cotton yarn, other than khadi yarn [5205, 5206, 5207] Cotton fabrics [5208, 5209, 5210, 5211, 5212] [With no refund of ITC accumulation]		-	-

S.	Chapter	0%	5%	12%	18%	28%
No.	<b>F</b>		- , ,	,,		
11.	53 (Other vegetable textile fibres; paper yarn, woven fabrics of paper yarns)	<ol> <li>Coconut, coir fibre [5305]</li> <li>Jute fibres, raw or processed but not spun [5303]</li> </ol>	<ol> <li>All other vegetable fibres and yarns such as flax, true hemp, paper yarn, etc. [5301, 5302, 5303, 5305, 5306, 5307, 5308]</li> <li>Fabrics of other vegetable textile fibres, paper yarn [5309, 5310, 5311] [With no refund of ITC accumulation]</li> </ol>	-	-	-
12.	54 (Man-made filaments; strip the like of man-made textile materials)	-	1. Fabrics of manmade textile materials [5407, 5408] [With no refund of ITC accumulation]	-	<ol> <li>Synthetic filament yarn such as nylon, polyester, acrylic, etc. [5402, 5404, 5406]</li> <li>Artificial filament yarn such as viscose rayon, Cuprammonium, etc. [5403, 5405, 5406]</li> <li>Sewing thread of manmade filaments [5401]</li> </ol>	-
13.	55 (Manmade staple fibres)	-	1. Fabrics of manmade staple fibres [5512, 5513, 5514, 5515,	-	1. Synthetic or artificial filament tow [5501, 5502]	-

S.	Chapter	0%	5%	12%	18%	28%
No.			5516] [With no refund of ITC accumulation]		<ol> <li>Synthetic or artificial staple fibres [5503, 5504, 5506, 5507]</li> <li>Waste of manmade fibres [5505]</li> <li>Sewing thread of manmade staple fibres [5508]</li> <li>Yarn of manmade staple fibres [5509, 5510, 5511]</li> </ol>	
14.	56 (Wadding, felt and nonwovens; special yarns; twine, cordage, ropes and cables and articles thereof)	-	-	All goods  1. 5601 Wadding of textile materials and articles thereof; such as Absorbent cotton wool.  2. 5602 Felt, whether or not impregnated, coated, covered or laminated.  3. 5603 Nonwovens, whether or not impregnated, coated, covered or laminated.  4. 5604 Rubber thread and cord, textile covered; textile yarn,	-	-

S.	Chapter	0%	5%	12%	18%	28%
No.						
				and strip and the like of		
				heading 5404 or 5405,		
				impregnated, coated,		
				covered or sheathed		
				with rubber or plastics.		
				5. 5605 <b>Metallised yarn,</b>		
				whether or not gimped,		
				being textile yarn, or		
				strip or the like of		
				heading 5404 or 5405,		
				combined with metal in		
				the form of thread, strip		
				or powder or covered		
				with metal; such as		
				Real zari thread (gold)		
				and silver thread,		
				combined with textile		
				thread), <b>Imitation zari</b>		
				thread.		
				6. 5606 <b>Gimped yarn,</b>		
				and strip and the like		
				of heading 5404 or		
				5405, gimped (other		
				than those of heading		
				5605 and gimped		
				horsehair yarn);		
				chenille yarn		
				(including flock		

S.	Chapter	0%	5%	12%	18%	28%
No.						
				chenille yarn); loop		
				wale-yarn.		
				7. 5607 <b>Twine,</b>		
				cordage, ropes and		
				cables, whether or not		
				plaited or braided and		
				whether or not		
				impregnated, coated,		
				covered or sheathed		
				with rubber or plastics.		
				8. 5608 Knotted netting		
				of twine, cordage or		
				rope; made up fishing		
				nets and other made up		
				nets, of textile		
				materials.		
				9. 5609 Articles of yarn,		
				strip or the like of		
				heading 5404 or 5405,		
				twine, cordage, rope or		
				cables, not elsewhere		
				specified or included.]		
15.	57	-	-	All goods	-	-
	(Carpets and other					
	textile floor			1. 5701 Carpets and other		
	coverings)			textile floor coverings,		
				<b>knotted</b> , whether or		
				not made up.		

S.	Chapter	0%	5%	12%	18%	28%
No.	•					
				2. 5702 Carpets and other		
				textile floor coverings,		
				woven, not tufted or		
				flocked, whether or not		
				made up, including		
				"Kelem",		
				"Schumacks",		
				"Karamanie" and		
				similar hand-woven		
				rugs.		
				3. 5703 Carpets and other		
				textile floor coverings,		
				<b>tufted</b> , whether or not		
				made up.		
				4. 5704 Carpets and other		
				textile floor coverings,		
				of felt, <b>not tufted or</b>		
				flocked, whether or not		
				made up.		
				5. 5705 Other		
				carpets and other		
				textile floor coverings,		
				whether or not made		
				up; such as Mats and		
				mattings including		
				Bath Mats, where		
				cotton predominates by		
				weight, of Handloom,		

S. No.	Chapter	0%	5%	12%	18%	28%
1101				Cotton Rugs of handloom.]		
16.	58 (Special woven fabrics; tufted textile fabrics; lace; tapestries; trimmings; embroidery)		1. Embroidery or zari articles, that is to say,-imi, zari, kasab, saima, dabka, chumki, gota sitara, naqsi, kora, glass beads, badla, glzal, [5809, 5810]	elsewhere		

S.	Chapter	0%	5%	12%	18%	28%
No.	•					
				piece, in strips or in		
				motifs, other than		
				fabrics of headings		
				6002 to 6006.		
				5. 5805 <b>Hand-</b>		
				woven tapestries of		
				the type Gobelins,		
				Flanders, Aubusson,		
				Beauvais and the like,		
				and needle-worked		
				tapestries (for example,		
				petit point, cross		
				stitch), whether or not		
				made up.		
				6. 5806 Narrow woven		
				fabrics, other than		
				goods of heading 5807;		
				narrow fabrics		
				consisting of warp		
				without weft		
				assembled by means of		
				an adhesive (bolducs).		
				7. 5807 Labels, badges		
				and similar articles of		
				textile materials, in		
				the piece, in strips or		
				cut to shape or size, not		
				embroidered.		

S.	Chapter	0%	5%	12%	18%	28%
No.						
				8. 5808 <b>Braids in</b>		
				the piece; ornamental		
				<b>trimmings</b> in the		
				piece, without		
				embroidery, other than		
				knitted or crocheted;		
				tassels, pompons and		
				similar articles.		
				9. 5809 <b>Woven</b>		
				fabrics of metal		
				thread and woven		
				fabrics of metallised		
				yarn of heading 5605,		
				of a kind used in		
				apparel, as furnishing		
				fabrics or for similar		
				purposes, not		
				elsewhere specified or		
				included; such as Zari		
				borders [other than		
				Embroidery or zari		
				articles, that is to say,-		
				imi, zari, kasab, saima,		
				dabka, chumki, gota		
				sitara, naqsi, kora,		
				glass beads, badla,		
				glzal].		
				10. <b>5810</b> Embroidery in		
				the piece, in strips or		

S. No.	Chapter	0%	5%	12%	18%	28%
1100				in motifs, Embroidered badges, motifs and the like [other than Embroidery		
				or zari articles, that is to say,- imi, zari, kasab, saima, dabka, chumki,		
				gota sitara, naqsi, kora, glass beads, badla, glzal]		
				11. 5811 Quilted textile products in the piece, composed of one or		
				more layers of textile materials assembled with padding by stitching or otherwise,		
				other than embroidery of heading 5810.		
17.	59 (Impregnated,	-	-	All goods	-	-
	coated, covered or			1. 5901 <b>Textile</b>		
	laminated textile			fabrics coated with		
	fabrics; textile			gum or amylaceous		
	articles of a kind			substances, of a kind		
	suitable for industrial			used for the outer		
	use)			covers of books or the like; tracing cloth;		

S.	Chapter	0%	5%	12%	18%	28%
No.	-					
				prepared painting		
				canvas; buckram and		
				similar stiffened textile		
				fabrics of a kind used		
				for hat foundations.		
				2. 5902 <b>Tyre cord</b>		
				fabric of high tenacity		
				yarn of nylon or other		
				polyamides, polyesters		
				or viscose rayon.		
				3. 5903 <b>Textile</b>		
				fabrics impregnated,		
				coated, covered or		
				laminated with plastics,		
				other than those of		
				heading 5902.		
				4. 5904 <b>Linoleum,</b>		
				whether or not cut to		
				shape; floor coverings		
				consisting of a coating		
				or covering applied on		
				a textile backing,		
				whether or not cut to		
				shape.		
				5. 5905 <b>Textile</b>		
				wall coverings.		
				6. 5906 <b>Rubberised</b>		
				textile fabrics, other		

S.	Chapter	0%	5%	12%	18%	28%
No.						
				than those of heading 5902. 7. 5907 Textile fabrics otherwise		
				impregnated, coated or covered; painted canvas being theatrical scenery, studio back-		
				cloths or the like. 8. 5908 <b>Textile</b> wicks, woven, plaited		
				or knitted, for lamps, stoves, lighters,		
				candles or the like; incandescent gas		
				mantles and tubular knitted gas mantle fabric therefor, whether or not impregnated.		
				9. 5909 Textile hose piping and similar textile tubing, with or without lining, armour		
				or accessories of other materials.  10. <b>5910 Transmission or conveyor belts</b> or		
				belting, of textile material, whether or		

S.	Chapter	0%	5%	12%	18%	28%
No.						
				not impregnated,		
				coated, covered or		
				laminated with plastics,		
				or reinforced with		
				metal or other material.		
				11. 5911 <b>Textile</b>		
				products and articles,		
				for technical uses,		
				specified in Note 7 to		
				this Chapter; such as		
				Textile fabrics, felt and		
				felt-lined woven		
				fabrics, coated,		
				covered or laminated		
				with rubber, leather or		
				other material, of a		
				kind used for card		
				clothing, and similar		
				fabrics of a kind used		
				for other technical		
				purposes, including		
				narrow fabrics made of		
				velvet impregnated		
				with rubber, for		
				covering weaving		
				spindles (weaving		
				beams); Bolting cloth,		
				whether or Not made		
				up; Felt for cotton		

S.	Chapter	0%	5%	12%	18%	28%
No.	-					
				textile industries,		
				woven; Woven textiles		
				felt, whether or not		
				impregnated or coated,		
				of a kind commonly		
				used in other machines,		
				Cotton fabrics and		
				articles used in		
				machinery and plant,		
				Jute fabrics and articles		
				used in machinery or		
				plant, Textile fabrics of		
				metalised yarn of a		
				kind commonly used in		
				paper making or other		
				machinery, Straining		
				cloth of a kind used in		
				oil presses or the like,		
				including that of		
				human hair, Paper		
				maker's felt, woven,		
				Gaskets, washers,		
				polishing discs and		
				other machinery parts		
				of textile articles.		
18.	60		1. All goods [with no	-		_
	(Knitted or crocheted		refund of ITC			
	fabrics)		accumulation]			

S.	Chapter	0%	5%	12%	18%	28%
No.	_					
19.	61 (Articles of apparel and clothing accessories, knitted or crocheted)	-	2. All goods of sale value not exceeding Rs. 1000 per piece	1. All goods of sale value exceeding Rs. 1000 per piece	-	-
20.	62 (Articles of apparel and clothing accessories, not knitted or crocheted)	-	3. All goods of sale value not exceeding Rs. 1000 per piece	2. All goods of sale value exceeding Rs. 1000 per piece	-	-
21.	(Other made up textile articles, sets, worn clothing and worn textile articles; rags)	1. Indian National Flag	All goods of sale value not exceeding Rs. 1000 per piece  1. 6301 Blankets and travelling rugs.  2. 6302.10 Bed linen, Knitted or crocheted, Toilet linen and kitchen linen, of terry towelling or similar terry fabrics.  3. 6303 Curtains (including drapes) and interior blinds; curtain or bed valances.  4. 6304 Other furnishing articles, excluding those of heading 9404; such as Bedspreads,	All goods of sale value exceeding Rs. 1000 per piece  1. 6301 Blankets and travelling rugs.  2. 6302.10 Bed linen, Knitted or crocheted, Toilet linen and kitchen linen, of terry towelling or similar terry fabrics.  3. 6303 Curtains (including drapes) and interior blinds; curtain or bed valances.  4. 6304 Other furnishing articles, excluding those of heading 9404; such as Bedspreads,		

S.	Chapter	0%	5%	12%	18%	28%
No.	•					
			Counterpanes,	Counterpanes,		
			Napkins, Pillow case	Napkins, Pillow case		
			and pillow slip, Table	and pillow slip, Table		
			cloth and table cover,	cloth and table cover,		
			Towels, other than terry	Towels, other than		
			towel, Mosquito nets,	terry towel, Mosquito		
			Cushion covers	nets, Cushion covers		
			5. 6305 <b>Sacks and</b>	5. 6305 <b>Sacks and</b>		
			bags, of a kind used for	bags, of a kind used for		
			the packing of goods.	the packing of goods.		
			6. 6306 <b>Tarpaulins,</b>	6. 6306 <b>Tarpaulins,</b>		
			awnings and sunblinds;	<b>awnings</b> and		
			tents; sails for boats,	sunblinds; tents; sails		
			sailboards or landcraft;	for boats, sailboards or		
			camping goods.	landcraft; camping		
			7. 6307 <b>Other</b>	goods.		
			made up articles,	7. 6307 <b>Other</b>		
			including dress	made up articles,		
			<b>patterns</b> ; such as	including dress		
			Floor-cloths, dish-	patterns; such as		
			cloths, dusters and	Floor-cloths, dish-		
			similar cleaning cloths,	cloths, dusters and		
			Life-jackets and Life-	similar cleaning cloths,		
			belts, Sets consisting of	Life-jackets and Life-		
			woven fabric and yarn,	belts, Sets consisting of		
			whether or not with	woven fabric and yarn,		
			accessories, for making	whether or not with		
			up into rugs, tapestries,	accessories, for making		
			embroidered table	up into rugs, tapestries,		

S.	Chapter	0%	5%	12%	18%	28%
No.			cloths or serviettes, or similar textile articles, put up in packings for retail sale.  8. 6309 Worn clothing and other worn articles.  9. 6310 Used or new rags, scrap twine, cordage, rope and cables and worn out articles of twine, cordage, rope or cables, of textile materials.	embroidered table cloths or serviettes, or similar textile articles, put up in packings for retail sale.  8. 6309 Worn clothing and other worn articles.  9. 6310 Used or new rags, scrap twine, cordage, rope and cables and worn out articles of twine, cordage, rope or cables, of textile materials.		
22.	64 (Footwear gaiters and the like; parts of such articles)	-	1. Footwear having a retail sale price not exceeding Rs.500 per pair, provided that such retail sale price is indelibly marked or embossed on the footwear itself.	-	All goods not specified elsewhere 1. 6401 Waterproof footwear with outer soles and uppers of rubber or of plastics, the uppers of which are neither fixed to the sole nor assembled by stitching, riveting, nailing, screwing,	-

S.	Chapter	0%	5%	12%	18% 28	%
No.						
					plugging or similar	
					processes.	
					2. 6402 Other	
					footwear with outer	
					soles and uppers of	
					rubber or plastics.	
					3. 6403 Footwear with	
					outer soles of	
					rubber, plastics,	
					leather or	
					composition leather	
					and uppers of	
					leather.	
					4. 6404 Footwear with	
					outer soles of	
					rubber, plastics,	
					leather or	
					composition leather	
					and uppers of textile	
					materials.	
					5. 6405 Other	
					footwear.	
					6. 6406 Parts of	
					footwear (including	
					uppers whether or	
					not attached to soles	
					other than outer	
					soles); removable	
					in-soles, heel	

#### GST RATE SCHEDULE FOR CERTAIN GOODS

#### [As per discussions in the GST Council Meeting held on 3<sup>rd</sup> June, 2017]

S. No.	Chapter	0%	5%	12%	18%	28%		
No.					cushions and similar articles; gaiters, leggings and similar articles, and parts thereof.			
23.	71	1. All goods of Chapter 7	1 [other than rough diamond (	[7102)] will attract 3%.	<u> </u>			
	(Natural or cultured		-					
	pearls, precious or		ultured, whether or not worked	l or graded but not strung, mo	ounted or set; Pearls, natura	al or cultured,		
	semi-precious	temporarily strung for con-	*					
	stones, precious		02 Diamonds, whether or not worked, but not mounted or set [other than rough diamonds].					
	metals, metals clad		103 Precious stones (other than diamonds) and semi-precious stones, whether or not worked or graded but not strung,					
	with precious metal,		nounted or set; ungraded precious stones (other than diamonds) and semi-precious stones, temporarily strung for convenience					
	and articles thereof;	transport.			1.1.			
	imitation jewellery;	I	tructed precious or semi-preci		_	ung, mounted		
	coin)		or reconstructed precious stor	- · · · ·	ivenience of transport.			
		_	f natural or synthetic precious lver plated with gold or platin	-	nanufacturad forms or in	novydor form		
		` `	ith silver, not further worked t		nanuractured forms, or m	powder form.		
			ld plated with platinum) unwr		ed forms or in nowder fo	rm		
			er, clad with gold, not further					
			ht or in semi - manufactured f		arca.			
			or gold, clad with platinum, n		nanufactured.			
			precious metals, of metal clad					
		1	y and parts thereof, of preciou	*	precious metal.			
			ths' or silversmiths' wares and			recious metal.		
			ecious metal or of metal clad		-			
		7116 Articles of natural	or cultured pearls, precious or	semi-precious stones (natural	l, synthetic or re-construct	ed).		
		7117 Imitation jewellery	•					

#### GST RATE SCHEDULE FOR CERTAIN GOODS

[As per discussions in the GST Council Meeting held on 3<sup>rd</sup> June, 2017]

S. No.	Chapter	0%	5%	12%	18%	28%
		7118 Coins.				
		2. Rough diamond [7102]	l will attract 0.25%			
		2. Rough diamond [7102]	win active 0.23 /0.			
24.	84 (Nuclear reactors, boilers, machinery and mechanical appliances; parts thereof)  For GST rates on other goods falling under this Chapter, the Rate Schedule put on website on 18.05.2017 may please be seen.		1. Machines for cleaning, sorting or grading, seed, grain or dried leguminous vegetables; machinery used in milling industry or for the working of cereals or dried leguminous vegetables other than farm type machinery and parts thereof [8437]	1. Agricultural, horticultural or forestry machinery for soil preparation or cultivation; lawn or sports-ground rollers. [8432] 2. Harvesting or threshing machinery, including straw or fodder balers; grass or hay mowers; machines for cleaning, sorting or grading eggs, fruit or other agricultural produce, other than machinery of heading 8437 [8433] 3. Other agricultural, horticultural, forestry, poultry-keeping or beekeeping machinery, including granting or grading years.	-	-
				including germination plant fitted with mechanical or thermal equipment; poultry		

S.	Chapter	0%	5%	12%	18%	28%
No.						
				incubators and		
				brooders [8436]		
25.	Any Chapter	Puja samagri namely,- (i) Rudraksha, rudraksha mala, tulsi kanthi mala, panchgavya (mixture of cowdung, desi ghee, milk and curd); (ii) Sacred thread (commonly known as yagnopavit); (iii) Wooden khadau; (iv) Panchamrit, (v) Vibhuti sold by religious institutions, (vi) Unbranded	Puja samagri namely,- (i) lobhan, (ii) mishri, (iii) batasha (iv) bura	-	-	-

S.	Chapter	0%	5%	12%	18%	28%	
No.							
		[proposed GST Nil] (vii) Wick for diya. (viii) Roli (ix) Kalava (Raksha sutra) (x) Chandan tika					
26.	Any Chapter [Supplies to Canteen Stores Department (CSD)]	<ol> <li>50% concession from applicable GST rate on supplies to Canteen Stores Department [with no concession from Compensation Cess], which will be refunded to the CSD [under section 55 of the CGST/SGST Act].</li> <li>Exemption from GST on supplies [sales] made by CSD to Unit Run Canteens and on supplies [sales] made by CSD or Unit Run Canteens to final consumer.</li> </ol>					